

"Pollution of Ganga by Industries"

598. SHRI R. P. DAS : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that about 132 industries and 64 tanneries are responsible for the pollution of Ganga river;

(b) if so, whether Government will force these industries to pay for the Rs. 292 crore project to clean up the Ganga as approved by the Central Ganga Authority; and

(c) if not, the reasons as to why the tax payers of the country will pay for the wrongs committed by these 132 industries and 64 tanneries ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes Sir, they contribute part of the total pollution. Domestic waste of the human settlements situated along the banks of the river is the major source of pollution.

(b) Industries are required to clean their wastes at their own cost before discharging into the river. The Rs. 292 crores approved by the Central Ganga Authority are for schemes to control municipal sewage being generated from class I cities situated on the river banks.

(c) Does not arise.

Expenditure Incurred on Naval Academy at Ezhimala in Kerala

599. SHRI I. RAMA RAI : Will the Minister of DEFENCE be pleased to state :

(a) details of the expenditure incurred upto 30 March 1985 by the Central and State Governments for the infrastructure for the Naval Academy at Ezhimala in Kerala; and

(b) the allotment for the same during the Seventh Plan period and the probable date of completion of work of the Academy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Government sanction was accorded in March 1985 for the provision of wall/security fencing around the site

for the Naval Academy at an estimated cost of Rs. 79.05 lakhs. A special medium term loan of Rs. 20 crores was also released to the Government of Kerala for the acquisition of land.

(b) An expenditure of Rs. 26 crores is being reflected in the Draft Defence Plan 1985-90 for the Naval Academy. The work is expected to be completed in about 6 years.

Recruitment Procedure of the Paramilitary Forces

600. SHRI GURUDAS KAMAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to streamline the recruitment procedure of the paramilitary forces to ensure that only men of merit are taken in the forces; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). Information is being collected and would be laid on the Table of the House.

[Translation]

Visit of Pope Paul II

601. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether reverend Pope Paul II is paying a state-visit to India in February, 1986 and if so, the details of his programme and the arrangements made by the Government in this regard and the total expenditure likely to be incurred thereon;

(b) whether it is proposed to familiarise Reverend Pope with the heritage of India in a dignified way;

(c) whether any programme has been chalked out to take him to famous cultural and religious places of India; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir. Pope Paul II is scheduled to pay